

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 35(ND)15

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

**NAME OF THE COMPANY:** Ms. Ameeta Mehra V/s. M/s. Mehra Developers  
& Farms Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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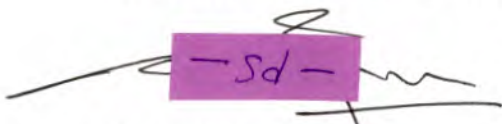
For the Petitioner (s) : Mr. Jeevesh Nagrath, Advocate

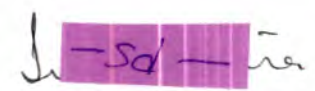
For the Respondent (s) : Mr. Nitya Sharma, Advocate

**Order**

It is submitted that talks of compromise are in progress and are likely to be concluded shortly. It is submitted that further time is also being prayed for to comply with the statutory compliances under the Act. In view of the same, both the parties pray for an adjournment

To come up on 5<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**